

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 217**

**84/241-242/ND/2018**

**CA-581/2020, CA-1518/2019,**

**CA-223/2021, CA-250/2021**

**IN THE MATTER OF:**

**Sh. Vishwanath Bathla**

... **Applicant/Petitioner**

**Versus**

**M/s. Sarthak Madhur Publications Pvt. Ltd. ...**

**Respondent**

**Under Section: 241-242**

**Order delivered on 06.03.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH KUMAR SRIVASTAVA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant : None**

**For the Respondent :**

**ORDER**

**CA-581/2020, CA-1518/2019, CA-223/2021, CA-250/2021:** There is no appearance on behalf of the Applicant, despite repeated calls. In the interest of justice, hearing is deferred to 03.05.2023.



**(AVINASH KUMAR SRIVASTAVA)  
MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**